

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.S. Deshmukh  
COURT 21 ADD SESSIONS JUDGE  
DAILY BOARD DATED 20.07.2020**

Sr. No.	Case Type	Party Name & Police Station
<b><u>ARGUMENTS</u></b>		
1.	A.B.A. 442/2020	Subhash Pramshukhlal Sagar And Anr. Vs State D B Marg Police Station
2.	MA IN ABA 121/2020	Ramesh Lakhulal Chaurasia And Anr. Vs State V P Road Police Station
3.	CR B.A. 805/2020	Harish Rama Mandavikar Vs State of Maharashtra - DCB CID Unit XI
4.	A.B.A. 536/2020	Rushabh Pradeep Shroff Vs State Gaondevi Police Station
5.	CR B.A. 892/2020	Mr. Sagar Anil Sharma - Vs State of Maharashtra - DCB CID, Unit - VIII, Mumbai
6.	CR B.A. 894/2020	Mr. Bhaskar Murgan Natar Vs The Sr. Inspector of Police, DCB, CID Unit - IV, Mumbai and State
7.	BAIL APPLN SC 623/2020	Kalpesh Narendra Patel Vs STATE GOVERNMENT
8.	BAIL APLN MCOC 752/2020	DHARAVI POLICE STATION Vs ANNADURAI BALU DEVENDRA
<b>REPORT, SAY/REPLY</b>		
9.	CR B.A. 876/2020	Gayatriprasad Omprakash Shukla Vs The State f Maharashtra – DCB CID Unit- II
10.	CR B.A. 909/2020	Mr. Uttam Kachare Madhavi Vs State of Maharashtra - Unit 11 DCB CID

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11.	CR B.A. 910/2020	Mr. Manish Naresh Mittal Vs State of Maharashtra - Unit 11 DCB CID
12.	CR B.A. 1557/2020	Chandresh Mangilal Jain Vs State - L.T.Marg Police Station
13.	CR B.A. 1595/2020	Shaffiuddin Lutfar Mandal Vs The State – C.S.T. Railway Police Station
14.	BAIL APPLN MCOB 865/2020	Mangesh Jaishankar Pandey Vs State Kurar Police Station
15.	A.B.A. 776/2020	Ankit Deepak Jain Vs State L T Marg Police Station
<b>APPEARANCE</b>		
16.	SPL CRI MA 567/2020	The State Vs Daniesh Petiwala and Ors
17.	CR B.A. 1319/2020	Zia Ahmed Farook Kudia Vs STATE GOVERNMENT – Pydhonie Police Station
18.	CR M.A. 986/2020	Mohd. Rafique Kalai in BA 817/2020--- Applnt. Vs The State of Maharashtra – I Branch CID
19.	CR M.A. 987/2020	Amit @ Ghanshyam Soni Vs The State of Maharashtra - L. T. Road Police Station
20.	CRI M.A. 988/2020	Mustafa Gaysuddhin Shaikh in BA 816/2020 Vs The State of Maharashtra – Ibrach CID Police Station
21.	CR B.A. 1612/2020	Dhaniram Goli Verma Vs The State of Maharashtra – V.P. Road Police Station
22.	CR B.A. 1627/2020	Hitesh Anantraai Kar Vs State- L.T.Marg Police Station
23.	CR M.A. 996/2020	Kailash Bhagwandas Gupta in BA 411/2020 - Vs State- Gavdevi Police Station

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24.	CR M.A. 997/2020	Kailash Bhagwandas Gupta in BA 207/2020 Vs State - L.T.Marg Police Station
25.	CR M.A. 999/2020	Deepak Ashokkumar Gang in BA 1130/2020 Vs State - L.T.Marg Police Station
26.	CR B.A. 1630/2020	Triza Jayesh Patel - Applicant. Vs State-L.T. Marg Police Station
<b>ORDER</b>		
27.	CR B.A. 677/2020	Naushad Khoju Shaikh @ Kalya Naushad Vs The State - DCB CID Unit XI
28.	CR B.A. 873/2020	Deepak S. Karande Vs Sr. Intelligence Officer – and State
29.	CR B.A. 874/2020	Moti Ram Vs Sr. Intelligence Officer – and State
30.	CR B.A. 1456/2020	Vishnu Vijayan Vs State - DCB CID, unit-9, Mumbai.
31.	MISC APPLN MCOC 622/2020	STATE GOVERNMENT Kurar Police Station Vs Uday Shradaprasad Pathak and Others 2
32.	CR B.A. 1523/2020	Mr. Pragnesh Jayantibhai Dawda Vs State - DCB CID Unit XI
33.	CRI M.A. 963/2020	Ramkumar Karuppusamy in MA No.2468/2019 Vs The State of Maharashtra - Malbar Hill Police Station
34.	CR B.A. 1596/2020	Samreen Bashir Mansuri @ Zara Vs The State of Maharashtra - Paydhonie Police Station